

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO.1832
TO BE ANSWERED ON 9th DECEMBER, 2015**

TRANSFER POLICY IN POSTAL DEPARTMENT

1832. SHRI RAGHAV LAKHANPAL:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is any transfer policy in the Department of Posts;
- (b) if so, the details thereof; and
- (c) the number of transfers effected, if any, in contravention of the said policy and the reasons therefor?

ANSWER

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

- (a) Yes, madam.
- (b) The Transfer Policy for the officers of Indian Postal Service Group 'A' and subsequent modifications thereto have been issued vide O.M. Nos. 4-9/2011-SPG dated 04.04.2011 and 29.03.2012 respectively. The Transfer Policy for the officers/officials of the Department of Posts other than the officers of Indian Postal Service Group 'A' has been issued vide letter No. 141-141/2013-SPB.II dated 31.01.2014.
- (c) The provisions of these Transfer Policies are followed strictly and no transfer has been effected in the Department in contravention of these policies.
